

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 207
CP-164/97/ND/2020

IN THE MATTER OF:

Sh. B. N. Mehta

...

Applicant/Petitioner

Versus

M/s. PGT Components Limited.

...

Respondent

Under Section: 97(1)

Order delivered on 23.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

None appeared for the Respondent. Ld. Counsel for the Petitioner submits that he has already filed the Affidavit of service. Considering the submissions, one more opportunity is given to the Respondent to appear and file the reply, failing which order shall be passed in accordance with the provision of law. List the matter on 17th August, 2021.

- Sol -

(L. N. GUPTA)
MEMBER (T)

- Sol -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)